

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.98/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY, 2018, 10:30 A.M

Name of the Company		Enlighted Projects Limited	
Under Section		14 (1)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

*Smit k. Maheshwari* → Appeal  
*Smit*

ORDER

Ld. Counsel for the petitioner appears. Adjourned for further hearing on 9<sup>th</sup> August, 2018.

List the matter on 09.08.2018.

Sd

(M. B. Gosavi)  
Member(J)